

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 21st April, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 45/2017(CZ)	Nityendra Manav Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Department, MP	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 326/2014(CZ) (M.A.No.1020/16)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Veer Kumar Jain, Adv. Mr. Sachin K Verma Adv.	
5.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
6.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv	
7.	Original Application No. 15/2017(CZ)	Gram Panchayat (Ghunaur) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv.	
8.	Original Application No. 16/2017(CZ)	Gram Panchayat (Rohiniya) Vs State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena, Adv.	
9.	Original Application No. 36/2017(CZ) (M.A.No.202/17)	Narbada Prasad Sharma Vs DGMS & Ors.	Mr. Rohit Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in